

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5020
ANSWERED ON:07.05.2012
IRREGULARITIES IN DEFENCE PROCUREMENTS
Singh Shri Rakesh

Will the Minister of DEFENCE be pleased to state:

- (a) whether the number of cases of irregularities in defence procurements in Army have increased over the years;
- (b) if so, the number of such cases that have come to light during the last year and the current year;
- (c) whether the Government has taken steps to check such financial irregularities; and
- (d) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): Capital acquisitions for modernization of Armed Forces are carried out as per the Defence Procurement Procedure (DPP). Complaints alleging irregularities in defence procurement are received from various sources from time to time. These complaints are examined and appropriate action taken. The DPP contains stringent provisions aimed at ensuring the highest degree of probity, public accountability and transparency.